

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 17 of 2013**

**Dated : 27<sup>th</sup> February, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M.P. Power Generating Co. Ltd. ... Appellant(s)**

**Versus**

**M.P. Electricity Regulatory Commission & Ors. ..Respondent(s)**

**Counsel for the Appellant (s): Mr. M.G. Ramachandran  
Ms. Swapna Seshadri  
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s): Mr. C.K. Rai forR1**

**ORDER**

It is represented by the learned counsel for the Appellant that all the Respondents have been served and the affidavit of service is being filed today.

The learned counsel for the Commission seeks some time to file the reply. Accordingly, he is directed to file the same on or before 22.03.2013 after serving copy on the other side.

Post the matter on **02.04.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**ts/rkt**